

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:773
ANSWERED ON:22.10.2008
RELOCATION OF TIGER- RESERVES
Verma Shri Ravi Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is any proposal to relocate some tiger-reserves;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether State Governments have requested for special financial package to meet the immediate needs of national parks and reserves;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIS. REGUPATHY)

- (a)&(b) Funding support under the ongoing Centrally Sponsored Scheme of Project Tiger is provided to tiger range States for relocation of villages from the core or critical tiger habitat of a tiger reserve, identified under the Wildlife (Protection) Act, 1972 for providing inviolate space to tiger population.
- (c)to(e) The ongoing Centrally Sponsored Scheme of Project Tiger, has been revised to include, interalia, an enhanced village relocation package (from Rs. 1.00 lakh/per family to Rs. 10.00 lakhs/per family). The details of funding support (100%) provided to States in this regard since the last financial year is at Annexure-I.